GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4122 TO BE ANSWERED ON 04TH JANUARY, 2019

TREATMENT OF SKIN DISORDERS UNDER CGHS

4122. SHRI L.R. SHIVARAME GOWDA: SHRI TEJ PRATAP SINGH YADAV: SHRIMATI ANJU BALA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether no private hospitals are empanelled under CGHS for the treatment of dermatological/skin diseases/ disorders;
- (b) if so, the details and reasons therefor;
- (c) whether the Government proposes to rope in some private hospitals for treatment of skin disorders under CGHS, if so, the details thereof and if not, reasons therefor;
- (d) the details of treatment/investigations which are not listed for treatment in private hospitals empanelled under CGHS and procedure for availing such treatment/investigations; and
- (e) the details of admissible and non-admissible items in CGHS?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): CGHS empanels private General Hospitals, Eye Care Centres, exclusive Cancer Hospitals and Dental Clinics. The private General hospitals are empanelled for all facilities available in the hospital and CGHS does not empanel Speciality wise like Dermatology.

CGHS beneficiary can consult Dermatologist in empanelled hospitals having Dermatology Speciality after referral from CGHS Wellness Centre.

(c): Does not arise.

(d): There is no such list of non-listed treatment procedure/investigations; which are not available in CGHS empanelled hospitals/diagnostic centres, under CGHS.

The listed treatment procedure/investigations alogwith its rates are available on CGHS website and any treatment procedure/investigation not included in such lists are considered unlisted for treatment/investigations in CGHS empanelled hospitals/diagnostic centres. Approval of Competent Authority i.e. from the Ministry/Department in case of serving employees and through Additional Director, CGHS in case of pensioner CGHS beneficiaries is required.

Following are the admissible items included under 'CGHS package rate' for empanelled hospitals:-

i) Registration Charges, ii) Admission Charges, iii) Accomodation charges including patient diet, iv) Operation Charges, v) Injection charges, vi) Dressing charges, vii) Doctor/consultant visit charges, viii) ICU/ICCU charges, ix) Monitoring charges, x) Transfusion charges, xi) Anesthesia charges, xii) Operation theatre charges, xiii) Procedural charges/surgeon's fee, xiv) cost of surgical disposables and all sundries used during hospitalization, xv) cost of medicines, xvi) Related routine and essential investigations, xvii) Physiotherapy charges etc., xviii) Nursing care and charges for its services.

In addition to the above mentioned items, some patients may require additional facilities/provisions, which are admissible with proper justification in deserving cases. Therefore, it is not possible to give a comprehensive list of items, which are not admissible. However, the following items are not admissible for reimbursement:-

- **Ò** Toiletries
- **ò** Sanitary napkins
- ò Talcum powder
- Mouth fresheners